

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1609-1610 OF 2001

DULHIN PADHARO DEVI

Appellant (s)

VERSUS

INDRAJEET TIWARY & ANR

Respondent(s)

(With prayer for interim relief)

Date: 17/01/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE P. SATHASIVAMFor Appellant(s) Mr. Akhilesh Kumar Pandey,Adv.
Mr. Sudhanshu Saran,Adv.
Ms. Shefali Jain,Adv.For Respondent(s) Mr. Manish Mohan,Adv.
NO.1 Mr. Umang Shankar,Adv.
Mr. Pankaj Prakash,Adv.
Mr. Sandeep Chaturvedi,Adv.
Mr. Ugra Shankar Prasad,Adv.UPON hearing counsel the Court made the following
ORDERAfter hearing learned counsel for the parties for some time,
the Court reserved its judgment.(Neena Verma)
Court Master(Vijay Aggarwal)
Court Master